

LOK SABHA
UNSTARRED QUESTION NO. 3508
TO BE ANSWERED ON 23.03.2017

JUTE INDUSTRY

3508. SHRI V. ELUMALAI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether jute industry stressed on the importance of continuation of the protection extended through the mandatory packaging control law;
- (b) if so, the details thereof;
- (c) whether the said law has undergone substantial dilution over the years;
and
- (d) if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b): To protect the interests of persons engaged in production of jute, and to provide a secure market for the jute Industry, the Government has ensured the continuation of the Jute Packaging Materials (Compulsory Use in Packaging Commodities) Act, 1987 (JPM Act).

(c): No, Madam. There has been no dilution in the prescribed norms during the last three years.

(d): Does not arise.
